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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CRL.M.C. 490/2019 & CRL.M.A. 2107/2019

SUNINDER SANDHA

.....Petitioner

Through: Mr. Atul Nanda, Senior Advocate

with Mr. Adhinath Singh, Mr. Amamaya Nanda and Ms. Molly

Sharma, Advocates

versus

SAUMYA ADLAKHA & ORS

....Respondents

Through: Mr. A. S. Pujari, Advocate for R-2 &

R-3

CORAM:

HON'BLE MR. JUSTICE CHANDRA DHARI SINGH

ORDER

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At request, list on 7th April, 2025.

Interim order, if any, to continue till then.

CHANDRA DHARI SINGH, J

FEBRUARY 25, 2025

rk/mk

Click here to check corrigendum, if any